



**GOVERNMENT OF INDIA**  
**OFFICE OF THE**  
**DIRECTOR GENERAL OF INCOME TAX (INVESTIGATION)**  
**Aayakar Bhavan, 12, Sadhu Vaswani Road, Pune - 411 001**  
**Ph.: 020- 26122169 Fax: 020-26122853**

No.PN/DGIT(Inv)/Election /2016-2017/ 1700

Date :15/11/2016

**PRESS NOTE**

The Election Commission of India has requisitioned the services of Investigation Directorates of Income Tax to curb the use of black money during forthcoming elections to the State Legislative Council and Local Bodies like Nagar Panchayat/Nagar Parishad etc.

In this regard, the office of Director General of Income Tax (Inv), Pune is in the process of gathering intelligence and keep strict watch over the movement of cash and valuables and other unlawful means of influencing elections in these constituencies and take necessary action under Income Tax Laws.

In view of the above, a 24 x 7 control room has been set up at Pune. The toll free number for receiving the complaints/information is 18002335212. Information may also be furnished on 7066768062. An E mail [itblackmoney2016@gmail.com](mailto:itblackmoney2016@gmail.com) is also created to receive information about black money use.


To ensure free and fair elections and curb down the use of black money during elections, particularly in the light of demonetization of currency notes of Rs. 1000 and Rs. 500 denomination, the general public is requested to pass any information regarding stocking, movement and distribution of black money/cash/gold/silver etc. , on the above mentioned toll free number/mobile number/email id.

Pune  
 Dated 15.11.2016

**Sd/--**  
 (K.K.Ojha)  
 Addl. Director of Income Tax (Inv)(HQ)  
 o/o. Director General of Income Tax (Inv)  
 Nodal Officer for Maharashtra State (excluding Mumbai)

Copy to for information and circulation to subordinate offices:

- i. The Pr CCIT, Pune / Nagpur.
- ii. The CCIT, Pune / Thane / Nashik.
- iii. The PDIT (Inv), Pune / Nagpur.

  
 Addl. Director of Income Tax (Inv)(HQ)  
 o/o. Director General of Income Tax (Inv)



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AAYAKAR BHAVAN, 12, SADHU VASWANI ROAD, PUNE- 01  
PH: 020-26139708 ; FAX: 020-26140644

**URGENT ELECTION MATTER**

No.PN/DIT(Inv)/Election/2016-17/1957

Date: 17.11.2016

**OFFICE ORDER**

In pursuant to the upcoming election of Nagarparishad and Nagarpanchayat 2016-17, the Election Commission of India requisitions the services of the Income Tax Department under Article 324 of the Constitution of India, to curb the use of black money during elections. In this context, the DGIT(Inv),Pune approved a Standard Operating Procedure (SOP) to be followed during the said elections by three tier set-up consisting of Nodal Officer [Addl./Jt.DIT(Inv)], Sub-Nodal Officers[DDIT(Inv)/ADIT(Inv)/ITO(Inv)] and Verification Officers [ Income-tax Officers].

2. In this connection, district-wise Nodal Officers, Sub-Nodal Officers and Verification Officers are hereby appointed to perform various works as mentioned in the above referred SOP, as per ANNEXURE –A, attached herewith.

3. The Nodal Officer, Sub-Nodal Officers and Verification Officers are directed to take all necessary action as per the SOP to be followed during election and where have been approved by the DGIT(Inv), Pune, a copy of which is enclosed with the order for reference . These designated officers shall co-ordinate with each other and take appropriate measures to implement the mandate given by the ECI in their respective jurisdiction. Further, the Range Heads are directed to extend all necessary logistical support to the Verification Teams which is deployed under their territorial jurisdiction.

4. This issues with the prior consultation with the Pr.CCIT (CCA),Pune and the DGIT (Inv.), Pune.

Sd/-

( Sanjiv Shankar )

Director of Income Tax (Inv.), Pune

Copy for information and circulation to the subordinate offices

- The Pr.CCIT, Pune.
- The CCIT, Pune / Thane, DGIT(Inv), Pune
- The Collector & District Election Officer of each constituency
- The Officers concerned with copy of SOP.

ITO(Inv.)(HQ), Pune

NVR-  
to file  
21/11/16  
Copy to

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प्रधान मुख्य आयकर आयुक्त, पुणे  
डाक प्राप्त  
18 NOV 2016  
Pr. Chief Commissioner Of Income Tax

म्य आ आ (प्रशा)	सहायक निदेशक (रा. म्हा)
उप आ आ (सतर्कता)	आ व (प्रशा)
आ. अ. (जनसंपर्क)	आ. व (अध्यातंत्र)
आ. अ. (लेखा)	प्रशा अधि. (रया)



**ANNEXURE- A**

**APPOINTMENT OF NODAL OFFICER, SUB-NODAL OFFICER AND VERIFICATION OFFICERS,  
FOR ELECTION OF NAGARPARISHAD AND NAGAR PANCHAYAT 2016-17**

SN	District	Name & Designation of Nodal Officer	Name & Designation of Sub-Nodal Officer	Name & Designation of Verification Officer
1	Palghar	Shri Ram Kumar Yadav, Jt DIT (Inv),	Shri Ashok Amastha, ADIT (Inv), U-IV (1) Thane	Ranjeet kumar Vimlendu, ITO, Wd. -1, Palghar
2	Raigad	U-IV, Thane	Shri Shakeel Ansari , ADIT (Inv), U-IV (2) & IV(3) Thane	Ashish Shrivastava, ITO, Wd. -1, Panvel Vijay Kumar Singh, ITO, Wd. -5, Panvel
3	Ratnagiri	Shri K K Ojha , Addl.DIT (Inv), U-III, Kolhapur	Shri Nagnath B Pasale , ADIT (Inv), U-III(1), Kolhapur	Uday G Joshi, ITO, Wd. -1, Ratnagiri Anilkumar P Shinde, ITO, Wd. -3, Ratnagiri
4	Sindhurg			S B Karande, ITO, Wd. -2, Kudal
5	Solapur			N. G Kamatkar, ITO, Wd. -1, Pandharpur S D Angarkar, ITO, Wd.2(3), Solapur
6	Kolhapur			M B Sahatrabudhe, ITO, Wd. -1, Ichalkaranji V M Sanghavi, TRO-1, Kolhapur
7	Sangali			R. D. Phadke, ITO, Wd. 2(1), Sangli S. V Desai, ITO, Wd. 1(1), Sangli
8	Satara			J P Barate, ITO, Wd. 1, Satara Tushar A Gajarmal, ITO, Wd. 4, Satara S D Palekar, ITO, Wd. 5, Satara
9	Pune	Shri Rajesh Mahajan , Jt DIT (Inv),	Shri Dheeraj Jain, DDIT (Inv), II(4), Pune	Anil Mallel, ITO(IAP-2), Pune G S Gadkari, ITO(TDS-1), Pune Jagdish Kumar Verma , TRO-5, Pune
10	Ahmednagar	Smt Ekta Vishnoi, Addl DIT (Inv), U-I, Pune	Shri P N Nair , ADIT (Inv), U-I(1), Pune	R L Bodhale, ITO, Wd.-2, Ahmednagar B A Sayed, ITO, Wd.-4, Ahmednagar





OFFICE OF THE  
PR. DIRECTOR OF INCOME TAX (INVESTIGATION)  
2<sup>nd</sup> FLOOR, SARAF CHAMBERS, MOUNT ROAD,  
SADAR, NAGPUR (Maharashtra) 440 001  
Phone No. 0712-2551557, Fax -0712-2545122

F.No. Pr. DIT(Inv)/NGP/LOCAL Election/2016-17 Date 17.11.2016

**OFFICE ORDER NO.2/2016**

In pursuance to the upcoming Elections to the Nagarparishad / Nagarpanchayat in all districts of Maharashtra, the State Election Commission, Maharashtra requisitions the services of the Income Tax Department under Article 324 of the Constitution of India, to curb the use of black money during elections. In this context, the DGIT (Inv), Pune approved a Standard Procedure (SOP) to be followed during the said elections by three tier set-up consisting of Nodal Officer [Addl./Jt. DIT(Inv)], Sub-Nodal Officers [DDIT (Inv)/ADIT(Inv)/ITO(Inv)] and Verification Officers (Income Tax Officers) as per letter dated DGIT(Inv)/MLC Election/2016-17/1672 dt 11.11.16 addressed to the Pr. Chief CIT, Pune & Pr. Chief CIT, Nagpur

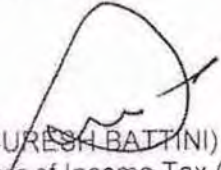
2 In this connection, following Nodal Officers, Sub-Nodal Officers and Verification Officers are hereby appointed to perform various works as mentioned in the above referred SOP

S No	Name of the District	Name & Designation of the jurisdictional Nodal Officer	Name & Designation of Sub-Nodal Officer	Name & Designation of Verification officer
1	Nashik	Shri Vivek Agrawal, Jt. DIT(Inv), Nashik	Shri Amit Kadam, ADIT(Inv), Nashik	Shri D K Borade, ITO, Wd-1(1), Nashik
2	Nandurbar	Shri Vivek Agrawal, Jt. DIT(Inv), Nashik	Shri Amit Kadam, ADIT(Inv), Nashik	Shri N C Khonde, ITO, Nandurbar
3	Dhule	Shri Vivek Agrawal, Jt. DIT(Inv), Nashik	Shri Amit Kadam, ADIT(Inv), Nashik	Shri B S Jhala, ITO Wd-1, Dhule
4	Jalgaon	Shri Vivek Agrawal, Jt. DIT(Inv), Nashik	Shri Amit Kadam, ADIT(Inv), Nashik	Shri C R Pisolkar, ITO, Wd-1(1), Jalgaon.
5	Jalna	Shri Vivek Agrawal, Jt. DIT(Inv), Nashik	Shri Abhijit Choudhary, DDIT(Inv), Aurangabad	Shri G V Athwale, ITO, Wd-2, Jalna
6	Parbhani	Shri Vivek Agrawal, Jt. DIT(Inv), Nashik	Shri Abhijit Choudhary, DDIT(Inv), Aurangabad	Shri Lalitkumar P Meshram ITO, Parbhani
7	Hingoli	Shri Vivek Agrawal, Jt. DIT(Inv), Nashik	Shri Abhijit Choudhary, DDIT(Inv), Aurangabad	Shri Diwakar Kumar Roy, ITO, Hingoli
8	Beed	Shri Vivek Agrawal, Jt. DIT(Inv), Nashik	Shri Abhijit Choudhary, DDIT(Inv), Aurangabad	Shri G B Deshpande, ITO, Wd-1, Beed.

9	Osmanabad	Shri Vivek Agrawal, Jt. DIT(Inv), Nashik	Shri Abhijit Choudhary, DDIT(Inv), Aurangabad	Shri B Sunilkumar, ITO, Wd-1, Latur
10	Latur	Shri Vivek Agrawal, Jt. DIT(Inv), Nashik	Shri Abhijit Choudhary, DDIT(Inv), Aurangabad	Shri D M-Rangdal, ITO, Wd-4, Latur
11	Aurangabad	Shri Vivek Agrawal, Jt. DIT(Inv), Nashik	Shri Abhijit Choudhary, DDIT(Inv), Aurangabad	Shri Manish Kumar Soni, TRO-2, Aurangabad.
12	Nanded	Shri Vivek Agrawal, Jt. DIT(Inv), Nashik	Shri Abhijit Choudhary, DDIT(Inv), Aurangabad	Shri Shrihari J Joshi ITO, Wd-1, Nanded.

3. The Nodal Officer, Sub-Nodal Officers and Verification Officers are directed to take all necessary action as per the SOP to be followed during election period which have been approved by the DGIT (Inv) Pune. A copy of which is enclosed with the order for reference. These designated officers shall co-ordinate with each other and take appropriate measures to implement the mandate given by the ECI in their respective jurisdiction. Further, the Range Heads are directed to extend all necessary logistical support to the Verification Teams which is deployed under their territorial jurisdiction.

4. This is issued with the prior permission of the DGIT (Inv), Pune.

  
 (SURESH BATTINI)  
 Pr. Director of Income Tax (Inv),  
 Nagpur